

# IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 09.12.2024									
SL No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	102321/2024	09.12.2024	BLAPL-12019/2024	JADUNATH PRADHAN	C.O.		Order Dtd. 2024-12-06		(Seat No-)
2	102322/2024	09.12.2024	BLAPL-11653/2024	MANOJ KUMAR PANI	C.O.		Order Dtd. 2024-12-06		(Seat No-)
3	102323/2024	09.12.2024	BLAPL-11248/2024	DEBASISH SAMAL	C.O.		Order Dtd. 2024-12-04	BAIL-2	(Seat No-18)
4	102324/2024	09.12.2024	BLAPL-11141/2024	SUVENDU BARIK	C.O.		Order Dtd. 2024-12-04	BAIL-1	(Seat No-5)
5	102325/2024	09.12.2024	CRLMC-4483/2024	SUVENDU BARIK	C.O.		Order Dtd. 2024-12-04		(Seat No-5)
6	102326/2024	09.12.2024	CRLMC-4522/2024	JADUNATH PRADHAN	C.O.		Order Dtd. 2024-12-04		(Seat No-5)
7	102327/2024	09.12.2024	CRLMC-4519/2024	JADUNATH PRADHAN	C.O.		Order Dtd. 2024-12-04		(Seat No-5)
8	102328/2024	09.12.2024	BLAPL-9524/2024	C. R. KAR	C.O.		Order Dtd. 2024-12-06		(Seat No-5)
9	102329/2024	09.12.2024	BLAPL-9432/2024	TUKUNA KUMAR MISHRA	C.O.		Order Dtd. 2024-12-06		(Seat No-5)
10	102331/2024	09.12.2024	BLAPL-9697/2024	RR NAYAK	C.O.		Order Dtd. 2024-	BAIL-2	(Seat No-

							12-06		9)
11	102332/2024	09.12.2024	BLAPL-9599/2024	RR NAYAK	C.O.		Order Dtd. 2024-12-06	BAIL-2	(Seat No-11)
12	102335/2024	09.12.2024	WP (C) - 19727/2024	RK BEHERA	C.O.		Order Dtd. 2024-11-30		(Seat No-11)
13	102339/2024	09.12.2024	ABLAPL-13790/2024	PRADIPTA BEURA	C.O.		Order Dtd. 2024-12-06		(Seat No-11)
14	102340/2024	09.12.2024	CRLMC-4242/2024	BB ROUT	C.O.		Order Dtd. 2024-12-04		(Seat No-11)
15	102341/2024	09.12.2024	BLAPL-12100/2024	HEMANT KU. TRIPATHY	C.O.		Order Dtd. 2024-12-06	BAIL-2	(Seat No-17)
16	102343/2024	09.12.2024	ABLAPL-13734/2024	G SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-06		(Seat No-17)
17	102345/2024	09.12.2024	ABLAPL-13729/2024	G SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-06	BAIL-2	(Seat No-18)
18	102347/2024	09.12.2024	ABLAPL-13726/2024	G SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-06		(Seat No-18)
19	102348/2024	09.12.2024	ABLAPL-13721/2024	G SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-06		(Seat No-18)
20	102349/2024	09.12.2024	BLAPL-9900/2024	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-06	BAIL-1	(Seat No-4)
21	102351/2024	09.12.2024	BLAPL-9791/2024	A MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-06		(Seat No-4)
22	102355/2024	09.12.2024	BLAPL-9710/2024	G SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-06		(Seat No-4)
23	102357/2024	09.12.2024	BLAPL-9755/2024	MR SAHOO	C.O.	COURT NO. 2	Order Dtd.		(Seat

			4			OLD	2024-12-06		No-4)
24	102362/2024	09.12.2024	BLAPL-9766/2024	BP TANGA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-06		(Seat No-4)
25	102363/2024	09.12.2024	BLAPL-9884/2024	HK MOHANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-06	BAIL-2	(Seat No-17)
26	102364/2024	09.12.2024	BLAPL-9104/2024	PK MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-06		(Seat No-17)
27	102366/2024	09.12.2024	BLAPL-7583/2024	HK MOHANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-06		(Seat No-17)
28	102367/2024	09.12.2024	BLAPL-12099/2024	S MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-06		(Seat No-17)
29	102368/2024	09.12.2024	CRLMC-4527/2024	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-06		(Seat No-17)
30	102369/2024	09.12.2024	BLAPL-12070/2024	PK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-06		(Seat No-17)
31	102371/2024	09.12.2024	BLAPL-9699/2024	SAMBEET PATTANAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-06	BAIL-2	(Seat No-11)
32	102372/2024	09.12.2024	BLAPL-9588/2024	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-06	BAIL-2	(Seat No-7)
33	102373/2024	09.12.2024	BLAPL-6259/2024	G JAYASINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-05		(Seat No-7)
34	102375/2024	09.12.2024	TRP (C) - 277/2024	BALARAM SINGH	C.O.	COURT NO. 12	Order Dtd. 2024-12-06	M.J.C.	(Seat No-3)
35	102376/2024	09.12.2024	BLAPL-9258/2024	RK MALLICK	C.O.	COURT NO. 12	Order Dtd. 2024-12-06		(Seat No-3)
36	102378/2	09.12.202	BLAPL-	J KAMILA	C.O.	COURT	Order		(Sea

	024	4	9519/2024			NO. 12	Dtd. 2024-12-06		t No-3)
37	102380/2024	09.12.2024	BLAPL-9214/2024	BK DAS	C.O.	COURT NO. 12	Order Dtd. 2024-12-06		(Seat No-3)
38	102381/2024	09.12.2024	BLAPL-12023/2024	PK JENA	C.O.	COURT NO. 12	Order Dtd. 2024-12-06	BAIL-2	(Seat No-17)
39	102382/2024	09.12.2024	BLAPL-10729/2024	PARTHA SARATHI DAS	C.O.	COURT NO. 12	Order Dtd. 2024-12-04		(Seat No-17)
40	102391/2024	09.12.2024	BLAPL-12172/2024	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2024-12-07	BAIL-2	(Seat No-9)
41	102392/2024	09.12.2024	BLAPL-9805/2024	T R DAS	C.O.	COURT NO. 12	Order Dtd. 2024-12-06		(Seat No-9)
42	102393/2024	09.12.2024	WP (C) - 19510/2014	G R PATRA	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2025-02-07	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-110)
43	102394/2024	09.12.2024	BLAPL-8919/2024	D K DALAI	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-12-07	BAIL-2	(Seat No-11)
44	102395/2024	09.12.2024	BLAPL-9638/2024	S K SWAIN	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-12-07	BAIL-2	(Seat No-7)
45	102396/2024	09.12.2024	BLAPL-9930/2024	DEBASHIS MITRA	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-12-07		(Seat No-7)
46	102397/2024	09.12.2024	WP (C) - 14664/2022	H K PANDA	C.O.	COURT NO. 20	Order Dtd. 2025-01-09	WRIT BRANCH-2	(Seat No-8)
47	102398/2024	09.12.2024	BLAPL-9962/2024	NIRANJAN ROUT	C.O.	COURT NO. 20	Order Dtd. 2024-12-07		(Seat No-8)
48	102399/2024	09.12.2024	BLAPL-9986/2024	P K ROUTRAY	C.O.	COURT NO. 20	Order Dtd.	BAIL-1	(Seat t

			4				2024-12-07		No-3)
49	102400/2024	09.12.2024	ABLAPL-13737/2024	RAMESH CHANDRA MAHARANA	C.O.	COURT NO. 20	Order Dtd. 2024-12-06		(Seat No-3)
50	102401/2024	09.12.2024	ABLAPL-13775/2024	RAMESH CHANDRA MAHARANA	C.O.	COURT NO. 20	Order Dtd. 2024-12-06	BAIL-1	(Seat No-2)
51	102402/2024	09.12.2024	WA-3086/2024	DIBAKAR SAMAL	C.O.	COURT NO. 20	Order Dtd. 2024-12-04		(Seat No-2)
52	102403/2024	09.12.2024	BLAPL-12175/2024	ULLASH DAS	C.O.	COURT NO. 20	Order Dtd. 2024-12-07	BAIL-2	(Seat No-9)
53	102404/2024	09.12.2024	CMP-1042/2024	RAKESH SAMAL	C.O.	COURT NO. 20	Order Dtd. 2024-12-06		(Seat No-9)
54	102406/2024	09.12.2024	BLAPL-12170/2024	AMARESH DAS	C.O.	COURT NO. 20	Order Dtd. 2024-12-07		(Seat No-9)
55	102407/2024	09.12.2024	BLAPL-12166/2024	D P DASH	C.O.	COURT NO. 20	Order Dtd. 2024-12-07	BAIL-2	(Seat No-9)
56	102408/2024	09.12.2024	BLAPL-12163/2024	D P DASH	C.O.	COURT NO. 20	Order Dtd. 2024-12-07		(Seat No-9)
57	102409/2024	09.12.2024	BLAPL-12162/2024	D P DASH	C.O.	COURT NO. 20	Order Dtd. 2024-12-07	BAIL-1	(Seat No-1)
58	102410/2024	09.12.2024	BLAPL-12161/2024	P SETHY	C.O.	COURT NO. 20	Order Dtd. 2024-12-07		(Seat No-1)
59	102411/2024	09.12.2024	BLAPL-10859/2024	M R SAHOO	C.O.	COURT NO. 21	Order Dtd. 2024-11-08	BAIL-1	(Seat No-14)
60	102412/2024	09.12.2024	BLAPL-9438/2024	SARAT KU. PRADHAN	C.O.	COURT NO. 21	Order Dtd. 2024-12-07	BAIL-1	(Seat No-5)
61	102413/2	09.12.202	BLAPL-	SANJIB	C.O.	COURT	Order	BAIL-1	(Sea

	024	4	10499/2024	KUMAR BHANJADEO		NO. 2 OLD	Dtd. 2024-12-06		t No-1)
62	102414/2024	09.12.2024	BLAPL-8134/2024	M R DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-07	BAIL-1	(Seat No-5)
63	102415/2024	09.12.2024	BLAPL-7540/2024	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-07		(Seat No-5)
64	102416/2024	09.12.2024	BLAPL-6511/2024	JAYADEBA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-07		(Seat No-5)
65	102417/2024	09.12.2024	BLAPL-5843/2024	M R BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-07	BAIL-2	(Seat No-12)
66	102418/2024	09.12.2024	CMP-976/2024	ASHUTOSH MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-12-06		(Seat No-12)
67	102419/2024	09.12.2024	RSA-437/2024	R. K. MOHAPATRA	C.O.	COURT NO. 12	Order Dtd. 2024-12-06		(Seat No-12)
68	102420/2024	09.12.2024	CRLREV-658/2024	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-12-04		(Seat No-12)
69	102421/2024	09.12.2024	CRLREV-670/2024	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-12-23		(Seat No-12)
70	102422/2024	09.12.2024	CRLREV-555/2024	ASHOK KUMAR BEHERA	C.O.	COURT NO. 15	Order Dtd. 2024-12-03		(Seat No-12)
71	102423/2024	09.12.2024	ABLAPL-5245/2024	P. K. BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-06-27		(Seat No-12)
72	102424/2024	09.12.2024	ABLAPL-5251/2024	P. K. BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-12-06		(Seat No-12)
73	102425/2024	09.12.2024	ABLAPL-5254/2024	P. K. BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-12-06		(Seat No-12)

74	102426/2024	09.12.2024	ABLAPL-5032/2024	P. K. BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-12-06		(Seat No-12)
75	102427/2024	09.12.2024	BLAPL-12061/2024	A. K. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-12-06		(Seat No-12)
76	102428/2024	09.12.2024	BLAPL-12009/2024	H. K. PATRA	C.O.	COURT NO. 2	Order Dtd. 2024-12-05	BAIL-1	(Seat No-3)
77	102429/2024	09.12.2024	BLAPL-9728/2024	G. S. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-12-06		(Seat No-3)
78	102430/2024	09.12.2024	CRLMC-4495/2024	HARIHAR SUNDARA	C.O.	COURT NO. 2	Order Dtd. 2024-12-06		(Seat No-3)
79	102431/2024	09.12.2024	BLAPL-8751/2024	K SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-12-05		(Seat No-3)
80	102432/2024	09.12.2024	CRLMC-4586/2024	B. MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-12-06		(Seat No-3)
81	102434/2024	09.12.2024	CRLMC-4262/2024	GANESWAR JAYASINGH	C.O.	COURT NO. 2	Order Dtd. 2024-12-05		(Seat No-3)
82	102435/2024	09.12.2024	CRLMC-4529/2024	SUBHANKAR PANDA	C.O.	COURT NO. 15	Order Dtd. 2024-12-05		(Seat No-3)
83	102436/2024	09.12.2024	RSA-4/2023	A SUNDARAY	C.O.	DR (J)	Order Dtd. 2025-01-20	SECOND APPEAL	(Seat No-1)
84	102437/2024	09.12.2024	WP (C) - 30611/2024	S. K. ACHARYA	C.O.	DR (J)	Order Dtd. 2024-12-06		(Seat No-1)
85	102438/2024	09.12.2024	WP (C) - 29689/2024	T. BAG	C.O.	DR (J)	Order Dtd. 2024-12-05	WRIT BRANCH-3	(Seat No-11)
86	102439/2024	09.12.2024	CRLMC-4368/2024	L. D. PANDA	C.O.	DR (J)	Order Dtd. 2024-		(Seat No-

							12-05		11)
87	102440/2024	09.12.2024	WP (C) - 29679/2024	T. N.	C.O.	DR (J)	Order Dtd. 2024-12-05		(Seat No-11)
88	102441/2024	09.12.2024	CRLMC-4367/2024	L. D. PANDA	C.O.	DR (J)	Order Dtd. 2024-12-05		(Seat No-11)
89	102442/2024	09.12.2024	WP (C) - 30363/2024	S. DAS	C.O.	DR (J)	Order Dtd. 2024-12-06	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-122)
90	102443/2024	09.12.2024	CRLMC-4366/2024	L. D. PANDA	C.O.	DR (J)	Order Dtd. 2024-12-05		(Seat No-122)
91	102444/2024	09.12.2024	WP (C) - 23665/2024	D. JENA	C.O.	DR (J)	Order Dtd. 2024-12-06		(Seat No-122)
92	102445/2024	09.12.2024	CRLMC-3624/2024	ANITA SAHOO	C.O.	DR (J)	Order Dtd. 2024-12-05		(Seat No-122)
93	102446/2024	09.12.2024	WP (C) - 18873/2024	S.K.BHANJA DEO	C.O.	COURT NO. 3	Order Dtd. 2025-01-07		(Seat No-122)
94	102447/2024	09.12.2024	CMP-394/2024	T BAG	C.O.	COURT NO. 20	Order Dtd. 2024-12-12	WRIT BRANCH-1	(Seat No-30)
95	102448/2024	09.12.2024	CRLMC-4459/2024	G. JAYASINGH	C.O.	COURT NO. 20	Order Dtd. 2024-12-04		(Seat No-30)
96	102449/2024	09.12.2024	WP (C) - 28692/2024	B. K. DAS	C.O.	COURT NO. 20	Order Dtd. 2024-12-06		(Seat No-30)
97	102450/2024	09.12.2024	CRLMC-4156/2024	SAMIR BARIK	C.O.	COURT NO. 20	Order Dtd. 2024-12-03		(Seat No-30)
98	102451/2024	09.12.2024	WP (C) - 29822/2024	A. K. PANDA	C.O.	COURT NO. 20	Order Dtd. 2024-12-06	WRIT BRANCH-3	(Seat No-11)

99	102452/2024	09.12.2024	BLAPL-13967/2023	SURYAKANTA DAS MOHAPATRA	C.O.	COURT NO. 20	Order Dtd. 2024-12-06	BAIL-2	(Seat No-10)
100	102453/2024	09.12.2024	CRLMC-3986/2024	SURYAKANT PALAI	C.O.	COURT NO. 20	Order Dtd. 2024-12-03		(Seat No-10)
101	102454/2024	09.12.2024	WP (C) - 29802/2024	S. K. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-12-06	WRIT BRANCH-6	(Seat No-35)
102	102455/2024	09.12.2024	WP (C) - 29795/2024	A. K. MISHRA	C.O.	COURT NO. 20	Order Dtd. 2024-12-06	WRIT BRANCH-5	(Seat No-47)
103	102456/2024	09.12.2024	WP (C) - 29790/2024	T. SWAIN	C.O.	COURT NO. 20	Order Dtd. 2024-12-06	WRIT BRANCH-4	(Seat No-27)
104	102457/2024	09.12.2024	WP (C) - 27213/2024	A. K. MISHRA	C.O.	COURT NO. 20	Order Dtd. 2024-12-06		(Seat No-27)
105	102458/2024	09.12.2024	CRLA-278/2017	D P DAS	C.O.	COURT NO. 22	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-8)
106	102459/2024	09.12.2024	CRLMC-3728/2024	S. S. BISWAL	C.O.	COURT NO. 22	Order Dtd. 2024-12-04		(Seat No-8)
107	102460/2024	09.12.2024	WP (C) - 27213/2024	B. K. PARDHI	C.O.	COURT NO. 22	Order Dtd. 2024-12-06		(Seat No-8)
108	102461/2024	09.12.2024	CRLA-429/2022	P K PAL	C.O.	COURT NO. 5		CRIMINAL APPEAL	(Seat No-7)
109	102462/2024	09.12.2024	CRLMC-4232/2024	BIJAY KUMAR DALEI	C.O.	COURT NO. 5	Order Dtd. 2024-12-03		(Seat No-7)
110	102463/2024	09.12.2024	WP (C) - 30523/2024	S. NAYAK	C.O.	COURT NO. 5	Order Dtd. 2024-12-06	WRIT BRANCH-6	(Seat No-25)
111	102464/2024	09.12.2024	CRLA-677/2024	S BISWAL	C.O.	COURT NO. 5	Order Dtd. 2024-	CRIMINAL APPEAL	(Seat No-

							12-07		11)
11 2	102465/2 024	09.12.202 4	CRLMC- 2757/202 4	ACHYUTANAN DA PATTANAIAK	C.O.	COURT NO. 5	Order Dtd. 2024- 12-03		(Sea t No- 11)
11 3	102466/2 024	09.12.202 4	WP (C) - 30435/20 24	M. N. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024- 12-06	WRIT BRANCH- 7	(Sea t No- 5)
11 4	102467/2 024	09.12.202 4	CRLA- 1005/202 2	M K MOHANTY	C.O.	COURT NO. 5	Order Dtd. 9999- 12-31	CRIMINA L APPEAL	(Sea t No- 7)
11 5	102468/2 024	09.12.202 4	CRLA- 309/2017	A PANDA	C.O.	COURT NO. 22	Order Dtd. 9999- 12-31	CRIMINA L APPEAL	(Sea t No- 8)
11 6	102469/2 024	09.12.202 4	WP (C) - 30244/20 24	B. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2024- 12-06		(Sea t No- 8)
11 7	102470/2 024	09.12.202 4	WP (C) - 28157/20 24	A. K. DAS	C.O.	COURT NO. 22	Order Dtd. 2024- 12-06		(Sea t No- 8)
11 8	102471/2 024	09.12.202 4	WP (C) - 28157/20 24	B. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2024- 12-06		(Sea t No- 8)
11 9	102472/2 024	09.12.202 4	WP (C) - 30388/20 24	S. R. MOHAPATRA	C.O.	COURT NO. 10	Order Dtd. 2025- 01-17		(Sea t No- 8)
12 0	102473/2 024	09.12.202 4	WP (C) - 30597/20 24	M. R. BARIK	C.O.	COURT NO. 10	Order Dtd. 2024- 12-06	WRIT BRANCH- 5	(Sea t No- 22)
12 1	102474/2 024	09.12.202 4	WP (C) - 29907/20 24	A. K. PANDA	C.O.	COURT NO. 10	Order Dtd. 2024- 12-06	WRIT BRANCH- 4	(Sea t No- 27)
12 2	102475/2 024	09.12.202 4	WP (C) - 29909/20 24	A. K. PANDA	C.O.	COURT NO. 10	Order Dtd. 2024- 12-06	WRIT BRANCH- 4	(Sea t No- 38)
12 3	102476/2 024	09.12.202 4	WP (C) - 29903/20 24	A. K. PANDA	C.O.	COURT NO. 10	Order Dtd. 2024- 12-06		(Sea t No- 38)
12 4	102477/2 024	09.12.202 4	WP (C) - 29873/20	A. K. PANDA	C.O.	COURT NO. 10	Order Dtd.		(Sea t

			24				2024-12-06		No-38)
125	102478/2024	09.12.2024	WP (C) - 29947/2024	A. K. PANDA	C.O.	COURT NO. 10	Order Dtd. 2024-12-06		(Seat No-38)
126	102479/2024	09.12.2024	WP (C) - 29914/2024	A. K. PANDA	C.O.	COURT NO. 10	Order Dtd. 2024-12-06		(Seat No-38)
127	102480/2024	09.12.2024	WP (C) - 29916/2024	A. K. PANDA	C.O.	COURT NO. 10	Order Dtd. 2024-12-06	WRIT BRANCH-8	(Seat No-43)
128	102481/2024	09.12.2024	WP (C) - 28927/2024	A. K. PANDA	C.O.	COURT NO. 10	Order Dtd. 2024-12-06		(Seat No-43)
129	102482/2024	09.12.2024	WP (C) - 28519/2024	G. C. JENA	C.O.	COURT NO. 10	Order Dtd. 2024-11-22		(Seat No-43)
130	102483/2024	09.12.2024	WP (C) - 28501/2024	M. R. ROUSTRAY	C.O.	COURT NO. 10	Order Dtd. 2024-11-22		(Seat No-43)
131	102484/2024	09.12.2024	WP (C) - 28525/2024	M. R. ROUSTRAY	C.O.	COURT NO. 10	Order Dtd. 2024-11-22		(Seat No-43)
132	102485/2024	09.12.2024	WP (C) - 29189/2024	R. C. ROUT	C.O.	COURT NO. 10	Order Dtd. 2024-12-04		(Seat No-43)
133	102486/2024	09.12.2024	WP (C) - 28163/2024	P. K. DASH	C.O.	COURT NO. 5	Order Dtd. 2025-01-07		(Seat No-43)
134	102487/2024	09.12.2024	WP (C) - 24461/2024	M. NAYAK	C.O.	COURT NO. 5	Order Dtd. 2024-12-04		(Seat No-43)
135	102488/2024	09.12.2024	WP (C) - 28536/2024	M. R. ROUSTRAY	C.O.	COURT NO. 5	Order Dtd. 2024-11-22		(Seat No-43)
136	102489/2024	09.12.2024	WP (C) - 27858/2024	J. BEHERA	C.O.	COURT NO. 5	Order Dtd. 2024-12-06		(Seat No-43)
137	102490/2024	09.12.2024	BLAPL-	PRADEEP	C.O.	COURT	Order	BAIL-2	(Seat No-43)

7	024	4	5843/2024	KUMAR DAS		NO. 5	Dtd. 2024-12-07		t No-12)
138	102492/2024	09.12.2024	BLAPL-10240/2024	N SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-12-07		(Seat No-12)
139	102493/2024	09.12.2024	BLAPL-8531/2024	BK MOHARANA	C.O.	COURT NO. 5	Order Dtd. 2024-12-07		(Seat No-12)
140	102495/2024	09.12.2024	WP (C) - 28319/2024	PARTHA SARATHI DAS	C.O.	COURT NO. 5	Order Dtd. 2024-11-28		(Seat No-12)
141	102497/2024	09.12.2024	WP (C) - 30349/2024	S. K. SAHU	C.O.	COURT NO. 5	Order Dtd. 2024-12-05	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-117)
142	102498/2024	09.12.2024	WP (C) - 30309/2024	P. K. DASH	C.O.	COURT NO. 5	Order Dtd. 2024-12-05		(Seat No-117)
143	102499/2024	09.12.2024	WP (C) - 30392/2024	SHAMBHU CHARAN NATH SHARMA	C.O.	COURT NO. 5	Order Dtd. 2024-12-05	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-120)
144	102500/2024	09.12.2024	ABLAPL-13361/2024	NIRANJAN ROUT	C.O.	COURT NO. 5	Order Dtd. 2024-12-07		(Seat No-120)
145	102501/2024	09.12.2024	WP (C) - 30421/2024	D. NAYAK	C.O.	COURT NO. 5	Order Dtd. 2024-12-05	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-120)
146	102502/2024	09.12.2024	WP (C) - 30425/2024	S. K. SAHU	C.O.	COURT NO. 5	Order Dtd. 2024-12-05	WRIT BRANCH-6	(Seat No-25)
147	102503/2024	09.12.2024	WP (C) - 30425/2024	S. K. SAHU	C.O.	COURT NO. 5	Order Dtd. 2024-12-05	WRIT BRANCH-6	(Seat No-25)
148	102504/2024	09.12.2024	WP (C) - 30283/2024	S. K. SAHU	C.O.	COURT NO. 5	Order Dtd. 2024-		(Seat No-

							12-05		25)
149	102505/2024	09.12.2024	WP (C) - 30283/2024	S. K. SAHU	C.O.	COURT NO. 5	Order Dtd. 2024-12-05		(Seat No-25)
150	102506/2024	09.12.2024	WP (C) - 30319/2024	S. K. SAHU	C.O.	COURT NO. 5	Order Dtd. 2024-12-05	WRIT BRANCH-7	(Seat No-44)
151	102507/2024	09.12.2024	WP (C) - 30319/2024	S. K. SAHU	C.O.	COURT NO. 5	Order Dtd. 2024-12-05	WRIT BRANCH-7	(Seat No-44)
152	102508/2024	09.12.2024	WP (C) - 30346/2024	S. K. SAHU	C.O.	COURT NO. 5	Order Dtd. 2024-12-05	WRIT BRANCH-2	(Seat No-45)
153	102509/2024	09.12.2024	WP (C) - 30346/2024	S. K. SAHU	C.O.	COURT NO. 5	Order Dtd. 2024-12-05	WRIT BRANCH-2	(Seat No-45)
154	102510/2024	09.12.2024	WP (C) - 30349/2024	S. K. SAHU	C.O.	COURT NO. 5	Order Dtd. 2024-12-05	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-117)
155	102511/2024	09.12.2024	CMP-1262/2024	YASHOBANT DAS	C.O.	COURT NO. 20	Order Dtd. 2025-02-07		(Seat No-117)
156	102512/2024	09.12.2024	CMP-1375/2024	SRIKANTA BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-12-07		(Seat No-117)
157	102513/2024	09.12.2024	CMP-1216/2024	B. R. SENAPATI	C.O.	COURT NO. 20	Order Dtd. 2024-12-07		(Seat No-117)
158	102514/2024	09.12.2024	CMP-1150/2024	S. K. BISWAL	C.O.	COURT NO. 20	Order Dtd. 2024-12-07		(Seat No-117)
159	102515/2024	09.12.2024	CMP-1214/2024	R. C. MOHAPATRA	C.O.	COURT NO. 20	Order Dtd. 2024-12-07		(Seat No-117)
160	102516/2024	09.12.2024	WP (C) - 29777/2024	KARTIK CH. PANDA	C.O.	COURT NO. 20	Order Dtd. 2024-12-07	WRIT BRANCH-4	(Seat No-46)

161	102517/2024	09.12.2024	WP (C) - 30385/2024	SIBA PRASAD SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-12-07		(Seat No-46)
162	102518/2024	09.12.2024	WP (C) - 29830/2024	KARTIK CH. PANDA	C.O.	COURT NO. 20	Order Dtd. 2024-12-07		(Seat No-46)
163	102519/2024	09.12.2024	WP (C) - 29608/2024	RAICHARAN MOHAPATRA	C.O.	COURT NO. 20	Order Dtd. 2024-12-07		(Seat No-46)
164	102520/2024	09.12.2024	ABLAPL-13727/2024	RAKESH SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-06		(Seat No-46)
165	102521/2024	09.12.2024	CMP-1002/2024	S. C. BISWAL	C.O.	COURT NO. 20	Order Dtd. 2024-12-07		(Seat No-46)
166	102522/2024	09.12.2024	CMP-1293/2024	SANJAYA KUMAR MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-12-06		(Seat No-46)
167	102523/2024	09.12.2024	CMP-1193/2024	BISWAJIT DAS	C.O.	COURT NO. 20	Order Dtd. 2024-12-06		(Seat No-46)
168	102524/2024	09.12.2024	CRLA-886/2024	G. R. JENA	C.O.	COURT NO. 20	Order Dtd. 2024-12-07		(Seat No-46)
169	102526/2024	09.12.2024	RSA-306/2022	R DAS	C.O.	COURT NO. 10	Order Dtd. 2025-01-13	SECOND APPEAL	(Seat No-3)
170	102527/2024	09.12.2024	RSA-22/2022	P K BEHERA	C.O.	DR (J)	Order Dtd. 2024-12-07	SECOND APPEAL	(Seat No-5)
171	102528/2024	09.12.2024	ABLAPL-13008/2023	B N SATAPATHY	C.O.	COURT NO. 12	Order Dtd. 2023-11-13	BAIL-2	(Seat No-8)
172	102529/2024	09.12.2024	BLAPL-8753/2024	RK MALLICK	C.O.	COURT NO. 12	Order Dtd. 2024-12-05		(Seat No-8)
173	102530/2024	09.12.2024	BLAPL-10324/2024	BN SAHU	C.O.	COURT NO. 12	Order Dtd. 2024-		(Seat No-

							12-07		8)
174	102531/2024	09.12.2024	BLAPL-10208/2024	JYOTISH RANJAN DAS	C.O.	COURT NO. 12	Order Dtd. 2024-12-07		(Seat No-8)
175	102533/2024	09.12.2024	ABLAPL-13764/2024	J LENKA	C.O.	COURT NO. 12	Order Dtd. 2024-12-07	BAIL-1	(Seat No-2)
176	102534/2024	09.12.2024	BLAPL-12057/2024	ASHOK KUMAR BEHERA	C.O.	COURT NO. 12	Order Dtd. 2024-12-06	BAIL-1	(Seat No-14)
177	102535/2024	09.12.2024	BLAPL-11647/2024	GC JENA	C.O.	COURT NO. 12	Order Dtd. 2024-12-06	BAIL-1	(Seat No-2)
178	102536/2024	09.12.2024	BLAPL-10254/2024	M. R. BARIK	C.O.	COURT NO. 12	Order Dtd. 2024-12-07	BAIL-2	(Seat No-9)
179	102537/2024	09.12.2024	BLAPL-10034/2024	MANOJ KUMAR PANI	C.O.	COURT NO. 12	Order Dtd. 2024-12-06	BAIL-2	(Seat No-12)
180	102538/2024	09.12.2024	BLAPL-10744/2024	M DAS	C.O.	COURT NO. 12	Order Dtd. 2024-12-07	BAIL-1	(Seat No-5)
181	102539/2024	09.12.2024	ABLAPL-13802/2024	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2024-12-06		(Seat No-5)
182	102540/2024	09.12.2024	BLAPL-7154/2024	ARUN KUMAR JATI	C.O.	COURT NO. 12	Order Dtd. 2024-12-09		(Seat No-5)
183	102547/2024	09.12.2024	WP (C) - 28531/2024	S R PARIDA	C.O.	COURT NO. 12	Order Dtd. 2024-12-07		(Seat No-5)
184	102548/2024	09.12.2024	WP (C) - 16361/2024	B. DAS	C.O.	COURT NO. 10	Order Dtd. 2024-12-18	WRIT BRANCH-5	(Seat No-21)
185	102549/2024	09.12.2024	WP (C) - 23517/2024	P. K. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-09-25		(Seat No-21)
186	102550/2024	09.12.2024	WP (C) - 23517/2024	H. K. PANDA	C.O.	COURT NO. 6	Order Dtd.		(Seat No-21)

			24				2024-09-25		No-21)
187	102551/2024	09.12.2024	WP (C) - 11959/2024	S. K. BARIK	C.O.	COURT NO. 6	Order Dtd. 2024-12-03	WRIT BRANCH-4	(Seat No-27)
188	102552/2024	09.12.2024	ABLAPL-13195/2024	GR PATRA	C.O.	COURT NO. 6	Order Dtd. 2024-12-07	BAIL-2	(Seat No-7)
189	102553/2024	09.12.2024	ABLAPL-13826/2024	SR PATRA	C.O.	COURT NO. 6	Order Dtd. 2024-12-07		(Seat No-7)
190	102554/2024	09.12.2024	ABLAPL-13850/2024	AK BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024-12-07		(Seat No-7)
191	102555/2024	09.12.2024	WP (C) - 26279/2024	DK PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-12-07		(Seat No-7)
192	102556/2024	09.12.2024	WP (C) - 28852/2024	GN SETHI	C.O.	COURT NO. 6	Order Dtd. 2024-12-07		(Seat No-7)
193	102557/2024	09.12.2024	WP (C) - 20800/2024	SK PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2024-12-07		(Seat No-7)
194	102558/2024	09.12.2024	WP (C) - 28008/2024	B SATAPATHY	C.O.	COURT NO. 6	Order Dtd. 2024-12-07		(Seat No-7)
195	102559/2024	09.12.2024	MACA-124/2018	SK SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-12-07	MISC. APPEAL SEC.	(Seat No-7)
196	102560/2024	09.12.2024	MACA-124/2018	BR SENAPATI	C.O.	COURT NO. 6	Order Dtd. 2024-12-07	MISC. APPEAL SEC.	(Seat No-7)
197	102561/2024	09.12.2024	MACA-912/2016	K MANDAL	C.O.	COURT NO. 6	Order Dtd. 2024-12-07	MISC. APPEAL SEC.	(Seat No-1)
198	102563/2024	09.12.2024	WP (C) - 28607/2024	S C DASH	C.O.	COURT NO. 6	Order Dtd. 2024-12-07		(Seat No-1)
199	102564/2024	09.12.2024	MACA-	S SWAIN	C.O.	COURT	Order	MISC.	(Seat

9	024	4	1002/2017			NO. 6	Dtd. 2024-12-04	APPEAL SEC.	t No-1)
200	102565/2024	09.12.2024	WP (C) - 30344/2024	S SAMAL	C.O.	COURT NO. 6	Order Dtd. 2024-12-07	WRIT BRANCH-6	(Seat No-26)
201	102566/2024	09.12.2024	FAO-751/2019	SN SHARMA	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 9999-12-31	MISC. APPEAL SEC.	(Seat No-2)
202	102567/2024	09.12.2024	FAO-282/2023	K PARIDA	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-12-06	MISC. APPEAL SEC.	(Seat No-5)
203	102568/2024	09.12.2024	FAO-282/2023	AK PANDA	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-12-06	MISC. APPEAL SEC.	(Seat No-5)
204	102569/2024	09.12.2024	WP (C) - 30391/2024	TUSHAR KANTA NAYAK	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-12-07		(Seat No-5)
205	102570/2024	09.12.2024	WP (C) - 30383/2024	M R BARIK	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-12-07		(Seat No-5)
206	102571/2024	09.12.2024	FAO-62/2019	S DAS	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-12-06	MISC. APPEAL SEC.	(Seat No-9)
207	102572/2024	09.12.2024	WP (C) - 26947/2024	A K PANDA	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-12-06		(Seat No-9)
208	102574/2024	09.12.2024	WPC (OAC) - 3113/2018	U CHHOTRAY	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-12-04	OA Branch	(Seat No-1)
209	102575/2024	09.12.2024	WP (C) - 21807/2017	A K NAYAK	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024-12-02	WRIT BRANCH-5	(Seat No-22)
210	102576/2024	09.12.2024	RVWPET-304/2023	DP JENA	C.O.	COURT NO. 15	Order Dtd. 2025-01-28	CIVIL REVISION	(Seat No-1)
211	102577/2024	09.12.2024	CRLMC-2037/2024	S SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-12-07	CRIMINAL MISC	(Seat No-1)

21 2	102578/2 024	09.12.202 4	WP (C) - 23643/20 17	A K NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024- 12-02	WRIT BRANCH- 5	(Sea t No- 32)
21 3	102579/2 024	09.12.202 4	WP (C) - 21724/20 17	P K SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024- 12-02	WRIT BRANCH- 4	(Sea t No- 17)
21 4	102581/2 024	09.12.202 4	CRLMC- 4174/202 4	S.P.SAMANT A	C.O.	COURT NO. 15	Order Dtd. 2025- 01-10		(Sea t No- 17)
21 5	102582/2 024	09.12.202 4	CRLMC- 4978/202 3	AK DAS	C.O.	COURT NO. 15	Order Dtd. 2024- 12-07	CRIMINA L MISC	(Sea t No- 1)
21 6	102583/2 024	09.12.202 4	WP (C) - 28821/20 24	B R SENAPATI	C.O.	COURT NO. 15	Order Dtd. 2024- 12-07		(Sea t No- 1)
21 7	102584/2 024	09.12.202 4	WP (C) - 28959/20 24	B R SENAPATI	C.O.	COURT NO. 15	Order Dtd. 2024- 12-07		(Sea t No- 1)
21 8	102585/2 024	09.12.202 4	WP (C) - 30610/20 24	TUSHAR KANTA NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024- 12-07		(Sea t No- 1)
21 9	102587/2 024	09.12.202 4	WP (C) - 18783/20 14	B R SENAPATI	C.O.	COURT NO. 15	Order Dtd. 2024- 12-05	WRIT BRANCH- 2	(Sea t No- 9)
22 0	102588/2 024	09.12.202 4	WP (C) - 23752/20 17	A K NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024- 12-02	WRIT BRANCH- 6	(Sea t No- 35)
22 1	102590/2 024	09.12.202 4	WP (C) - 23754/20 17	A K NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024- 12-02	WRIT BRANCH- 6	(Sea t No- 35)
22 2	102591/2 024	09.12.202 4	WP (C) - 23753/20 17	A K NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024- 12-02	WRIT BRANCH- 6	(Sea t No- 35)
22 3	102592/2 024	09.12.202 4	WP (C) - 29046/20 24	BANSHIDHAR SATAPATHY	C.O.	COURT NO. 15	Order Dtd. 2024- 12-07		(Sea t No- 35)
22 4	102593/2 024	09.12.202 4	WP (C) - 29579/20 24	B R SENAPATI	C.O.	COURT NO. 15	Order Dtd. 2024-		(Sea t No-

							12-07		35)
22 5	102594/2 024	09.12.202 4	WP (C) - 29432/20 24	S K PRADHAN	C.O.	COURT NO. 15	Order Dtd. 2024- 12-07		(Sea t No- 35)
22 6	102595/2 024	09.12.202 4	WP (C) - 29476/20 24	GOPINATH SETHI	C.O.	COURT NO. 15	Order Dtd. 2024- 12-07	WRIT BRANCH- 2	(Sea t No- 7)
22 7	102596/2 024	09.12.202 4	WP (C) - 29758/20 24	H K MOHANTA	C.O.	COURT NO. 15	Order Dtd. 2024- 12-07		(Sea t No- 7)
22 8	102597/2 024	09.12.202 4	WP (C) - 29617/20 24	S K BISWAL	C.O.	COURT NO. 25	Order Dtd. 2024- 12-16		(Sea t No- 7)
22 9	102598/2 024	09.12.202 4	WP (C) - 29605/20 24	S K BISWAL	C.O.	COURT NO. 25	Order Dtd. 2024- 12-16		(Sea t No- 7)
23 0	102599/2 024	09.12.202 4	WP (C) - 28607/20 24	SOUBHAGYA CHANDRA DEV DASH	C.O.	COURT NO. 25	Order Dtd. 2024- 12-07		(Sea t No- 7)
23 1	102600/2 024	09.12.202 4	WP (C) - 28607/20 24	SOUBHAGYA CHANDRA DEV DASH	C.O.	COURT NO. 25	Order Dtd. 2024- 12-07		(Sea t No- 7)
23 2	102602/2 024	09.12.202 4	WP (C) - 28607/20 24	SOUBHAGYA CHANDRA DEV DASH	C.O.	COURT NO. 25	Order Dtd. 2024- 12-07		(Sea t No- 7)
23 3	102604/2 024	09.12.202 4	WP (C) - 28607/20 24	SOUBHAGYA CHANDRA DEV DASH	C.O.	COURT NO. 25	Order Dtd. 2024- 12-07		(Sea t No- 7)
23 4	102605/2 024	09.12.202 4	WP (C) - 23647/20 24	S K DWIBETI	C.O.	COURT NO. 25			(Sea t No- 7)
23 5	102606/2 024	09.12.202 4	WP (C) - 28607/20 24	SOUBHAGYA CHANDRA DEV DASH	C.O.	COURT NO. 25	Order Dtd. 2024- 12-07		(Sea t No- 7)
23 6	102607/2 024	09.12.202 4	WP (C) - 25798/20 24	P K PANI	C.O.	COURT NO. 25	Order Dtd. 2024- 12-07		(Sea t No- 7)
23 7	102609/2 024	09.12.202 4	WP (C) - 28607/20	SOUBHAGYA CHANDRA	C.O.	COURT NO. 25	Order Dtd.		(Sea t

			24	DEV DASH			2024-12-07		No-7)
238	102610/2024	09.12.2024	WP (C) - 28607/2024	SOUBHAGYA CHANDRA DEV DASH	C.O.	COURT NO. 25	Order Dtd. 2024-12-07		(Seat No-7)
239	102611/2024	09.12.2024	WP (C) - 28607/2024	SOUBHAGYA CHANDRA DEV DASH	C.O.	COURT NO. 25	Order Dtd. 2024-12-07		(Seat No-7)
240	102612/2024	09.12.2024	WP (C) - 28607/2024	SOUBHAGYA CHANDRA DEV DASH	C.O.	COURT NO. 25	Order Dtd. 2024-12-07		(Seat No-7)
241	102613/2024	09.12.2024	BLAPL-6894/2024	M.R. SAHOO	C.O.	COURT NO. 25	Order Dtd. 2024-12-05	BAIL-2	(Seat No-12)
242	102615/2024	09.12.2024	BLAPL-11333/2024	J R BISWAL	C.O.	COURT NO. 25	Order Dtd. 2024-12-06		(Seat No-12)
243	102617/2024	09.12.2024	BLAPL-10919/2024	BB MALLICK	C.O.	COURT NO. 25	Order Dtd. 2024-12-06		(Seat No-12)
244	102618/2024	09.12.2024	BLAPL-10790/2024	HK DASH	C.O.	COURT NO. 25	Order Dtd. 2024-12-06		(Seat No-12)
245	102619/2024	09.12.2024	BLAPL-10916/2024	R SETHI	C.O.	COURT NO. 25	Order Dtd. 2024-12-06		(Seat No-12)
246	102621/2024	09.12.2024	WP (C) - 30801/2024	MANOJ KUMAR PANI	C.O.	COURT NO. 25	Order Dtd. 2024-12-07		(Seat No-12)
247	102622/2024	09.12.2024	WP (C) - 30801/2024	MANOJ KUMAR PANI	C.O.	COURT NO. 25	Order Dtd. 2024-12-07		(Seat No-12)
248	102623/2024	09.12.2024	BLAPL-10780/2024	P. K. BEHERA	C.O.	COURT NO. 25	Order Dtd. 2024-12-06	BAIL-1	(Seat No-6)
249	102624/2024	09.12.2024	ABLAPL-13684/2024	MANOJ KUMAR PANI	C.O.	COURT NO. 25	Order Dtd. 2024-12-05		(Seat No-6)
25	102625/2	09.12.202	TRP (C) -	A. K.	C.O.	COURT	Order		(Sea

0	024	4	379/2024	BEHERA		NO. 16	Dtd. 2024- 12-07		t No- 6)
25 1	102626/2 024	09.12.202 4	TRP (C) - 189/2024	A. K. DAS	C.O.	COURT NO. 16	Order Dtd. 2024- 12-07		(Sea t No- 6)
25 2	102627/2 024	09.12.202 4	WP (C) - 29827/20 24	GIRISH KUMAR SUNDARAY	C.O.	COURT NO. 16	Order Dtd. 2024- 12-07	WRIT BRANCH- 5	(Sea t No- 47)
25 3	102628/2 024	09.12.202 4	WP (C) - 21024/20 24	BIJAY KUMAR BEHERA	C.O.	COURT NO. 16	Order Dtd. 2024- 12-05		(Sea t No- 47)
25 4	102629/2 024	09.12.202 4	WP (C) - 30116/20 24	TAPAN KUMAR NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024- 12-05	WRIT BRANCH- 4	(Sea t No- 19)
25 5	102630/2 024	09.12.202 4	WP (C) - 30110/20 24	TAPAN KUMAR NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024- 12-05	WRIT BRANCH- 5	(Sea t No- 47)
25 6	102631/2 024	09.12.202 4	WP (C) - 29925/20 24	TAPAN KUMAR NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024- 12-05	WRIT BRANCH- 5	(Sea t No- 32)
25 7	102632/2 024	09.12.202 4	WP (C) - 30229/20 24	TAPAN KUMAR NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024- 12-05	WRIT BRANCH- 8	(Sea t No- 43)
25 8	102633/2 024	09.12.202 4	WP (C) - 30634/20 24	TAPAN KUMAR NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024- 12-05		(Sea t No- 43)
25 9	102634/2 024	09.12.202 4	WP (C) - 30659/20 24	S. C. SUNDARA	C.O.	COURT NO. 1	Order Dtd. 2024- 12-07	WRIT BRANCH- 8	(Sea t No- 43)
26 0	102635/2 024	09.12.202 4	WP (C) - 30516/20 24	RANJIT MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024- 12-07		(Sea t No- 43)
26 1	102636/2 024	09.12.202 4	WP (C) - 30420/20 24	NIRANJAN ROUT	C.O.	COURT NO. 2	Order Dtd. 2024- 12-07		(Sea t No- 43)
26 2	102637/2 024	09.12.202 4	WP (C) - 29595/20 24	KSHITISH	C.O.	COURT NO. 2	Order Dtd. 2024- 12-06		(Sea t No- 43)

263	102638/2024	09.12.2024	RSA-434/2017	RANJAN DAS	C.O.	COURT NO. 12	Order Dtd. 2024-12-06	SECOND APPEAL	(Seat No-1)
264	102639/2024	09.12.2024	WP (C) - 30975/2024	M DAS	C.O.	COURT NO. 12	Order Dtd. 2024-12-09	WRIT BRANCH-3	(Seat No-11)
265	102640/2024	09.12.2024	BLAPL-5512/2024	K SAHOO	C.O.	COURT NO. 12	Order Dtd. 2024-12-06		(Seat No-11)
266	102641/2024	09.12.2024	WP (C) - 8986/2018	G C JENA	C.O.	DR (J)	Order Dtd. 2025-01-17	WRIT BRANCH-3	(Seat No-28)
267	102642/2024	09.12.2024	WP (C) - 8986/2018	SBUDGATA	C.O.	DR (J)	Order Dtd. 2025-01-17	WRIT BRANCH-3	(Seat No-28)
268	102643/2024	09.12.2024	WP (C) - 8986/2018	R DAS	C.O.	DR (J)	Order Dtd. 2025-01-17	WRIT BRANCH-3	(Seat No-28)
269	102644/2024	09.12.2024	WP (C) - 30025/2024	S. BARDHAN	C.O.	DR (J)	Order Dtd. 2024-12-07	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-113)
270	102645/2024	09.12.2024	WP (C) - 14492/2021	M DAS	C.O.	COURT NO. 1	Order Dtd. 2025-01-08	WRIT BRANCH-8	(Seat No-43)
271	102646/2024	09.12.2024	WP (C) - 30074/2024	S. BARDHAN	C.O.	COURT NO. 1	Order Dtd. 2024-12-07		(Seat No-43)
272	102647/2024	09.12.2024	WP (C) - 30466/2024	A. K. PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024-12-07	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-121)
273	102648/2024	09.12.2024	WP (C) - 14492/2021	M DAS	C.O.	COURT NO. 1	Order Dtd. 2025-01-08	WRIT BRANCH-8	(Seat No-43)
274	102649/2024	09.12.2024	WP (C) - 30695/2024	S. BARDHAN	C.O.	COURT NO. 1	Order Dtd. 2024-12-07	WRIT BRANCH-5	(Seat No-32)

275	102650/2024	09.12.2024	WP (C) - 14492/2021	M DAS	C.O.	COURT NO. 1	Order Dtd. 2025-01-08	WRIT BRANCH-8	(Seat No-43)
276	102651/2024	09.12.2024	WP (C) - 17401/2024	D. K. DALEI	C.O.	COURT NO. 1	Order Dtd. 2024-12-07		(Seat No-43)
277	102652/2024	09.12.2024	WP (C) - 29915/2024	S. BARDHAN	C.O.	COURT NO. 1	Order Dtd. 2024-12-07	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-114)
278	102653/2024	09.12.2024	WP (C) - 14492/2021	M DAS	C.O.	COURT NO. 1	Order Dtd. 2025-01-08	WRIT BRANCH-8	(Seat No-43)
279	102654/2024	09.12.2024	CRLMC-2906/2024	S.R.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-24		(Seat No-43)
280	102663/2024	09.12.2024	WP (C) - 30278/2024	SARBGESWAR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-07	WRIT BRANCH-8	(Seat No-43)
281	102330/2024	09.12.2024	WP (C) - 27229/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-01-12	WRIT BRANCH-6	(Seat No-26)
282	102333/2024	09.12.2024	WP (C) - 18531/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-08-31		(Seat No-26)
283	102346/2024	09.12.2024	WP (C) - 18017/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-08-13		(Seat No-26)
284	102352/2024	09.12.2024	WP (C) - 16563/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-07-11	WRIT BRANCH-7	(Seat No-18)
285	102365/2024	09.12.2024	WP (C) - 20409/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-08-30		(Seat No-18)
286	102370/2024	09.12.2024	WP (C) - 29705/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-11-29	WRIT BRANCH-1	(Seat No-4)
28	102374/2024	09.12.2024	WP (C) -	MANOJ	GENERAL		Order	WRIT	(Sea

7	024	4	30188/2023	KUMAR RANA	AL		Dtd. 2023-09-21	BRANCH-5	t No-23)
288	102377/2024	09.12.2024	WP (C) - 18887/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-08-22		(Seat No-23)
289	102379/2024	09.12.2024	WP (C) - 14735/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-06-24	WRIT BRANCH-3	(Seat No-12)
290	102383/2024	09.12.2024	BLAPL-11292/2024	PARTHA SARATHI DAS	GENERAL		Order Dtd. 2024-12-05		(Seat No-12)
291	102384/2024	09.12.2024	TRP (C) - 368/2024	MAHADEV SAHU	GENERAL		Order Dtd. 2024-12-06		(Seat No-12)
292	102385/2024	09.12.2024	CRLMC-3986/2024	SURYAKANTA PALAI	GENERAL		Order Dtd. 2024-12-03		(Seat No-12)
293	102386/2024	09.12.2024	WP (C) - 10190/2024	KABITA PATRA	GENERAL		Order Dtd. 2024-04-29	WRIT BRANCH-6	(Seat No-36)
294	102387/2024	09.12.2024	SAO-1/2022	SWETAMBARA PUROHIT	GENERAL		Order Dtd. 2022-01-25	SECOND APPEAL	(Seat No-5)
295	102388/2024	09.12.2024	WP (C) - 24236/2014	TRINATH CHARAN BHUYAN	GENERAL		Exhibits		(Seat No-5)
296	102389/2024	09.12.2024	CMP-42/2015	CHANDAN KUMAR NAYAK	GENERAL		Entire Brief		(Seat No-5)
297	102390/2024	09.12.2024	FAO-7/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-02-20	MISC. APPEAL SEC.	(Seat No-2)
298	102433/2024	09.12.2024	CRLMP-1018/2024	SUCHISMITA SARANGI	GENERAL		Order Dtd. 2024-08-12	WRIT BRANCH-3	(Seat No-14)
299	102491/2024	09.12.2024	BLAPL-9772/2024	BULU PRADHAN	GENERAL		Order Dtd. 2024-12-06		(Seat No-14)

300	102494/2024	09.12.2024	WP (C) - 27844/2024	RAJENDRA KUMAR MUND	GENERAL		Order Dtd. 2024-12-02		(Seat No-14)
301	102496/2024	09.12.2024	WP (C) - 23387/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2021-08-19	WRIT BRANCH-8	(Seat No-40)
302	102525/2024	09.12.2024	WP (C) - 19184/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-11-11	WRIT BRANCH-6	(Seat No-25)
303	102532/2024	09.12.2024	BLAPL-10397/2024	OM PRAKASH SARAN	GENERAL		Order Dtd. 2024-12-07	BAIL-2	(Seat No-9)
304	102541/2024	09.12.2024	WP (C) - 29938/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-12-06	WRIT BRANCH-5	(Seat No-47)
305	102542/2024	09.12.2024	WP (C) - 30531/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-12-06		(Seat No-47)
306	102543/2024	09.12.2024	WP (C) - 30562/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-12-06	WRIT BRANCH-4	(Seat No-38)
307	102545/2024	09.12.2024	WP (C) - 30573/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-12-06		(Seat No-38)
308	102562/2024	09.12.2024	WP (C) - 9176/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-02-01	WRIT BRANCH-2	(Seat No-34)
309	102573/2024	09.12.2024	BLAPL-10254/2024	SUSHANT KUMAR PRADHAN	GENERAL		Order Dtd. 2024-12-07	BAIL-2	(Seat No-9)
310	102580/2024	09.12.2024	CRLMC-2214/2024	H SUNDARA	GENERAL		Order Dtd. 2024-12-07	CRIMINAL MISC	(Seat No-7)
311	102586/2024	09.12.2024	BLAPL-9588/2024	KHUSBU PANIGRAHI	GENERAL		Order Dtd. 2024-12-06	BAIL-2	(Seat No-7)
312	102589/2024	09.12.2024	ABLAPL-13687/2024	BIDYADHAR PANDA	GENERAL		Order Dtd. 2024-	BAIL-2	(Seat No-

							12-06		10)
313	102614/2024	09.12.2024	BLAPL-12153/2024	MAHADEV SAHU	GENERAL		Order Dtd. 2024-12-07		(Seat No-10)
314	102616/2024	09.12.2024	ABLAPL-13672/2024	SK SAMIM	GENERAL		Order Dtd. 2024-12-05	BAIL-2	(Seat No-9)
315	102620/2024	09.12.2024	BLAPL-3984/2024	SK SAMIM	GENERAL		Order Dtd. 2024-12-04		(Seat No-9)
316	102655/2024	09.12.2024	WP (C) - 27648/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-12-07		(Seat No-9)
317	102656/2024	09.12.2024	WP (C) - 29555/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-12-07		(Seat No-9)
318	102657/2024	09.12.2024	WA-468/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12-04	WRIT APPEAL	(Seat No-3)
319	102658/2024	09.12.2024	WA-465/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12-04	WRIT APPEAL	(Seat No-3)
320	102659/2024	09.12.2024	WP (C) - 22140/2011	RAGHUNATH SINGH	GENERAL		Entire Order	WRIT BRANCH (DIVISION BENCH)	(Seat No-104)
321	102660/2024	09.12.2024	MACA-925/2016	PRADEEP KUMAR MISHRA	GENERAL		Order Dtd. 2024-12-07	MISC. APPEAL SEC.	(Seat No-1)
322	102661/2024	09.12.2024	MACA-282/2019	PRATAP KUMAR BEHERA	GENERAL		Order Dtd. 2024-09-14	MISC. APPEAL SEC.	(Seat No-6)
323	102662/2024	09.12.2024	MACA-879/2018	SUMANT SAHU	GENERAL		Order Dtd. 2024-12-07	MISC. APPEAL SEC.	(Seat No-7)
324	102334/2024	09.12.2024	WA-2910/2023	M NAIK	GENERAL			WRIT APPEAL	(Seat No-3)
32	102336/2	09.12.202	BLAPL-	C K DASH	GENER			BAIL-2	(Sea

5	024	4	8362/2024		AL				t No-10)
326	102337/2024	09.12.2024	ABLAPL-13741/2024	PRADIPTA BEURA	GENERAL		Order Dtd. 2024-12-06		(Seat No-10)
327	102338/2024	09.12.2024	CMP-383/2024	M N MOHANTY	GENERAL			WRIT BRANCH-1	(Seat No-30)
328	102342/2024	09.12.2024	WP (C) - 16843/2011	S N SHARMA	GENERAL			WRIT BRANCH-2	(Seat No-6)
329	102344/2024	09.12.2024	WP (C) - 22207/2018	S BARIK	GENERAL				(Seat No-6)
330	102350/2024	09.12.2024	WA-2251/2024	A K BEHERA	GENERAL				(Seat No-6)
331	102353/2024	09.12.2024	FAO-5/2019	S NANDA	GENERAL			MISC. APPEAL SEC.	(Seat No-9)
332	102354/2024	09.12.2024	FAO-50/2024	S NAYAK	GENERAL			MISC. APPEAL SEC.	(Seat No-5)
333	102356/2024	09.12.2024	WP (C) - 20921/2010	S P MANGARAJ	GENERAL				(Seat No-5)
334	102358/2024	09.12.2024	FAO-302/2022	S NAYAK	GENERAL			MISC. APPEAL SEC.	(Seat No-2)
335	102359/2024	09.12.2024	ABLAPL-13793/2024	R MISHRA	GENERAL				(Seat No-2)
336	102360/2024	09.12.2024	WP (C) - 1043/2017	A K RANA	GENERAL				(Seat No-2)
337	102361/2024	09.12.2024	BLAPL-9775/2024	SOUMYA KANTA TRPATHY	GENERAL		Order Dtd. 2024-12-06	BAIL-2	(Seat No-12)

338	102405/2024	09.12.2024	WP (C) - 15836/2018	N ROUT	GENERAL			WRIT BRANCH-5	(Seat No-22)
339	102544/2024	09.12.2024	CRLMC-2800/2024	S K DAS	GENERAL				(Seat No-22)
340	102546/2024	09.12.2024	ABLAPL-13958/2024	K MOHANTY	GENERAL			BAIL-2	(Seat No-16)
341	102601/2024	09.12.2024	WPC (OA) - 709/2018	B SARANGI	GENERAL			OA Branch	(Seat No-1)
342	102603/2024	09.12.2024	CRLMC-3691/2024	SK SWAIN	GENERAL		Order Dtd. 2024-12-02		(Seat No-1)
343	102608/2024	09.12.2024	WP (C) - 23665/2024	S K DWIBETI	GENERAL				(Seat No-1)

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